

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 210/2017 in
O.A. No. 2467/2016

New Delhi, this the 21st day of December, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Jagmohan, Driver,
B.No. 21613, DKD,
Age about 33 years
S/o Shri Ram Kishan
R/o Yakub Pur,
Tehsil & District Jhajjar,
Haryana. .. Petitioner

(By Advocate: Ms. Komal Aggarwal for Shri Anil Mittal)

Versus

Shri Sandeep Kumar
Chairman-cum-Managing Director,
Delhi Transport Corporation,
I.P. Estate, New Delhi-110002. .. Respondent

(By Advocate: Shri P.K. Singh for Shri Rajeev Kumar)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, the learned counsel for the petitioner submits that the Hon'ble High Court in a writ petition filed by the respondents against the orders of this Tribunal has stayed the contempt proceedings till the next date of hearing.

2. In the circumstances, the CP is closed and notice is discharged. However, the petitioner is at liberty to avail his remedies, in accordance with law, once the stay is vacated or the WPC is finally decided.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

/Jyoti /